

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:6269

ANSWERED ON:06.05.2013

SOCIAL WELFARE FUND

Naik Dr. Sanjeev Ganesh;Patil Shri Sanjay Dina ;Singh Shri Pashupati Nath

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether there is any provision of social welfare fund in the various Defence Public Sector Undertakings (PSUs) in the country;
- (b) if so, the details thereof along with the projects on which such fund was spent during the last year, PSU-wise;
- (c) whether the Government has received any complaint regarding arbitrary use of such fund by certain PSUs;
- (d) if so, the details thereof; and
- (e) the corrective measures taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE (SHRI JITENDRA SINGH) MINISTRY OF DEFENCE

(a) & (b): The Department of Public Enterprises have issued guidelines with regard to undertaking of activities under Corporate Social Responsibility (CSR) by the Central Public Sector Enterprises (CPSEs), including the Defence PSUs (DPSUs). These guidelines provide that budgetary allocation would be made by the CPSEs on the basis of the profitability of the Company.

The major projects implemented by the DPSUs, as part of CSR activities, include education to poor children; sanitation and waste management; educational, nutritional and medical support to orphans; support to mentally deficient children; aid to cancer patients; etc.

The amount spent by the DPSUs under CSR activities during 2012-13 is as under:-

(Rs. in lakhs)  
(Provisional)

Hindustan Aeronautics Ltd.	867.01
Bharat Electronics Ltd.	420.00
BEML Ltd.	299.84
Bharat Dynamics Ltd.	131.99
Mazagon Dock Ltd.	262.99
Goa Shipyard Ltd.	135.00
Garden Reach Shipbuilders & Engineers Ltd.	300.00
Hindustan Shipyard Ltd.	0.63
Mishra Dhatu Nigam Ltd.	155.00

(c) No, Madam.

(d) & (e): Do not arise, in view of reply to part (c) above.